

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


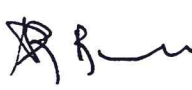
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/57/2015
NAME OF THE TRANSFEROR : DR.C. KRISHNA PRASAD
NAME OF THE TRANSFERRE : AMARAVATHI EYE CARE HOSPITAL PVT LTD &2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PRITHIP MATHEW	Counsel for the Petitioner.	
2.	A.R. RAMANATHAN	Counsel for Respondents	

ORDER

Counsels for both the parties are present. The interim reply has been filed on behalf of R2 and R3 in relation to the interim reliefs prayed for. Counsel for the Petitioner submitted that time be granted for filing rejoinder by giving copy of the same to the other side. Matter is posted for arguments in relation to the grant of interim reliefs. Put up on **04.12.2017 at 10.30 A.M.**

- sel -
MEMBER (TECHNICAL)
ghk

sd,
MEMBER (JUDICIAL)